

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-17/2015/1211/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Aditya Hazarika,
District & Sessions Judge,
Hojai, Sankardev Nagar.

Dated Guwahati the 3rd March, 2022.

Sub: **Casual leave along with headquarter leave permission.**

Ref:- Your letter No. DJHj/22/445 dtd. 03.03.2022.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 05.03.2022 along with station leave permission, with the official vehicle, at own cost, from the evening of 04.03.2022 till the morning of 07.03.2022.** Further, the next senior most Judicial officer at the station will remain in charge of your Court and office during your absence.

Yours faithfully,

sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-17/2015/1212/ dated , 03-03-2022

Copy to.

1. The Project Manager, Gauhati High Court.

sd/-
03/03/22
JT.REGISTRAR (VIGILANCE)
Rao